

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8217/2006

(From the judgement and order dated 31/01/2006 in DBCWP No. 3812/2002  
of The HIGH COURT OF RAJASTHAN BENCH AT JAIPUR)

KENDRIYA VIDYALAYA SANGATHAN & ANR.

Petitioner(s)

VERSUS

SATBIR SINGH MAHLA

Respondent(s)

(With prayer for interim relief and office report ) (For Final Disposal)

Date: 30/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. S. Rajappa,Adv.

For Respondent(s)

Mr. Dhananjaya Kumar Tyagi, Adv.  
for Dr. Sushil Balwada,Adv.

UPON hearing counsel the Court made the following  
ORDER

In view of the letter circulated on behalf of counsel for the  
respondent, put up after four weeks.

(Ajay Kr. Jain)  
Court Master

(Vijay Dhawan)  
Court Master